

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB) No. 349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Ramsarup Industries Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① APARAJITA RAO } Advocates PEGASUS
② V. KAJA RAO }


17/11/17

① MR. KULDIP MALLIK } ADVS EDELWEISS
② MRS. DEBASRI MALLIK }

D Mallik
17/11/17

1) JISHNU CHOUDHURY, ADV
2) RATUL DAS, ADV
3) SIDHARTHA SHARMA } Corporate Debtor


17/11/17

1) Vaibhavi Pandey — Financial Creditor Vailly

4) Indranil Kar, Adv, — IREDA Indranil Kar

Mrs. Manji Bhutera, Adv. ARCIL Bm.

Mr. Debargha Basu, Adv ARCIL

ORDER

Ld. Counsel for the financial creditors and the corporate debtor are present.

List on 08/12/2017.

Sd

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh)

Member (J)